


**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE: DELHI.**

**ORDER**

Pursuant to the directions of the Hon'ble High Court of Delhi, New Delhi communicated vide fax letter No. 1391/Gaz.VI.E. (a)/2010 dated 15-01-2010, it is ordered that below mentioned Metropolitan Magistrates, Delhi, shall hold their courts at Central Jail, Tihar & Rohini, New Delhi on 23-01-2010 (being the day of full dress rehearsal of the ensuing Republic Day celebration) to conduct the Remand proceedings of the under trials, in accordance with law.

<b>Sl No.</b>	<b>Name of Magistrates</b>	<b>Jail No.s</b>
01.	<b>Sh. J P Nahar, MM, THC</b> 707, Type -VI, KKD Court Complex Shahdara, Delhi Ph: 9910384844	No. 01 & 03
02	<b>Sh. Lalit Kumar, MM, KKD</b> Flat No. 1710, Type IV, Admn. Block Gulabi Bagh, Delhi. Ph:9910384850	No. 04 & 05
03.	<b>Sh. Sanjeev Kumar, MM, PHC</b> 705, Type-IV, KKD Courts Complex, Shahdara, Delhi Ph: 9910384846	No. 06 & 07
04.	<b>Sh. Pawan Sing Rajawat, MM, Dwarka</b> Flat No. 13A, DDA Flat, New Mahabir Nagar, Vikas Kunj, Outer Ring Road, New Delhi. Ph: 9717196882	No. 08&09
05.	<b>Sh. Neeraj Gaur, MM, Rohini</b> 4-F, Kamla Nagar, Delhi Ph:9910690111	Rohini Jail

During the aforesaid date, the work of their courts shall be looked after by their respective Link Magistrates

  
**(KAVERI BAWEJA)**  
Chief Metropolitan Magistrate  
Delhi.